

(a) whether there is any employee working in this Health Unit against whom a rape case is pending in the Court of Law; and

(b) if so, what action has been taken by Government against him?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS

(SHRI BHAKTA CHARAN DAS):

(b) A statement is attached. (See below)

(c) Yes Sir.

Statement

| (a) Name of the employee | Designation | Period of stay | Whether Rly. quarter provided or not |
|---|------------------|----------------|--------------------------------------|
| 1. Dr. Adash Vadera (Visits only in the afternoon after attending Delhi Divisional Hospital in the forenoon.) | Sr. DMO | Since 1988 | No |
| 2. Shri Ram Ashish Singh | Pharmacist | Since 2-10-86 | 5 Yes |
| 3. Miss Laila K.G. | Staff Nurse | Since 3-8-90 | Yes |
| 4. Shri Swaran Singh | H.A. | Since 2-10-86 | Yes |
| 5. Shri Dev Raj | Dresser | Since 2-10-86 | No |
| 6. Shri Kishan Lal | HA-cum Chowkidar | Since 11-3-87 | No |
| 7. Shri Ram Jas | Do. | Since 1-6-87 | No |
| 8. Shri Om Parkash | S/Wala | Since 20-10-86 | Yes |

Lack of Inventory, Inspection, Quality control and **implementation cell** in ITDC

212. SHRI N. E. BALARAM: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that ITDC purchases items of different types e.g. plant and machinery, crockery/ cutlery, furniture and fixtures, carpet, linen items etc. annually worth several crores, but lacks proper supervision for their installation/use and inventories etc. in the particular unit/project as there is no centralised

"inventory Inspection, Quality Control and Implementation Cell/Division" in ITDC's Corporate Office;

(a) if so, the details of the items over and above Rs. 10,000 so purchased at a time by different persons/ teams of ITDC unit-wise/ division-wise from a particular firms/suppliers during the last three years and list of those persons as were made responsible for the Inventory, Inspection, Quality Control and Correct implementation of the Purchase Order in each case there; and

(b) whether ITDC would consider to have a "Inventory, Inspection,

Quality' Control and Implementation Cell/Division" like other Divisions at its Corporate Office, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI T[^]JHA SINGH): (a) and (b) ITDC has, various hotel units situated at different locations in the country. ITDC has a separate divi. sion at the Corporate level named as "Materials Management & Development Division" whose functions include execution of centralised contracts, exercising controls, procurement of items for units/divisions of the Corporation.

While in ITDC central contracts are finalised by the MM&D Division for purchase of crockery, cutlery, carpets linen and some of the food items for hotel units, it has decentralised its powers to the units/divisions for procurement of other items like plant and machinery, furniture & fixtures etc. Necessary inventory control, inspection/duality control and supervision is exercised at vari. ous stages of procurement by the concerned authorities/user divisions. Information regarding purchases over Rs. 10,000 are not centrally compiled.

(c) ITDC will be requested to consider this suggestion.

Constitution of Expert Committees

213. SHRI N. E. BALARAM: Will the Minister of TOURISM be pleased to state:

(b) the number of Export Committees consisting of members from various disciplines, constituted for approving contracts involving bulk purchases during 7th plan period;

(c) whether some arrangements were made for ensuring inspection and quality control of the bulk purchases of different items over and above Rs. 10,000 annually during the said period in each unit/project of ITDC, if so, the details thereof; and

(c) in what manner and by whom the inventories maintained of the various items in different units of ITDC, have been monitored at the Corporate Level in the absence of a full-fledged coordinating 'Inventory Cell' there?

i THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINGH): (a) to (c) Committees have been constituted from time to time by ITDC for award of contracts for works, purchase of specific items like carpets etc. as also for finalising at corporate Level rate contract/purchases for hotel operation items like tinned food, mineral water, candles, face tissues, solid fuel, ice-cream etc. The Committees both at the Corporate/Unit level include senior level executives belonging to various disciplines like finance, hotels, projects engineering, commercial, material management & development etc.

Necessary inspection/quality control is exercised at various stages of procurement of items by the concerned authorities at different levels.

The respective units of ITJC discharge the necessary functions of inventory control. The Material Managements Development Division at Lie Corporate Level renders necessary assistance in disposing of surplus items by way of inter unit transfers sales of the materials.

Awarding of ITDC properties for construction and renovation

214. SHRI GURUDAs DAS GUPTA: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that in ITDC a few selected construction Companies, Architectural, Decoration and Design ing Firms and Suppliers have been floated and patronised by way of awarding them the related work-as signment without having Open/Global Tenders for construction and renova tion of ITDC properties during 6th plan period and onwards;

(b) if the answer to part (a) above be in negative the names and addres-